

Addl. Civil Judge and JMFC Gubbi. Case List on 18.06.2020

Sl.No.	Case No.	Stage	Both side Advocates Name
1	OS 136/2019	Steps	HSS/DK/KMS
2	OS 32/2018	Objection	HSS/CBH/TGM
3	OS 43/2016	Steps	LMN/TBN/CBH
4	OS 44/2018	Steps	CSA/BB
5	OS 13/2014	Steps	HND/CSA
6	RA 98/2019	Objection	CSA/BB
7	RA 96/2019	Call for LCR	CRB/KMS
8	MC 74/2019	Steps	MRP
9	MVC 332/2019	Written Statement	MSC/BKC
10	RA 118/2019	Objection	KNG/MSC
11	MC 72/2019	Steps	NRC
12	MVC 1096/2019	Written Statement	RPP/MEN

Sd/-

Date: 17.06.2020

Addl. Senior Civil Judge, Gubbi.

Place: Gubbi

Gubbi.

18.06.2020

Cause list of court of Prl. Civil Judge and JMFC., Gubbi as per SOP dated 28.05.2020 of Hon'ble High Court of Karnataka.

Sl.No.	Case No.	Stage	Names of the Advocates
1	OS.373/2015	Hearing	TSB/MGR
2	OS.419/2019	Hearing	CRB/JRP
3	FDP.35/2016	Hearing	NS/HMA/KSM
4	OS.161/2019	Hearing	KSM/TGM
5	OS.239/2017	Arguments	GHR
6	FDP.30/2017	Hearing	KSM/CSA/NJS
7	OS.441/2014	Objection	HLS/MRP
8	OS.117/2019	Arguments	BSM/CBH
9	OS.141/2014	Hearing/orders	NS/KMS
10	OS.91/2016	Hearing/orders	CNH/TSB/MHP
11	Ex.01/2015	Hearing	CSA/DMN
12	OS.19/2020	Hearing	TNN/CNH
13	OS.427/2019	Issues	MRP/CSA
14	OS.227/2019	Issues	SR/NS
15	OS.17/2020	A/w/s	SK/NB
16	OS.09/2020	W/s	BRS/TGM
17	OS.65/2015	Hearing	HDB/MSK
18	OS.72/2014	Hearing	SB/KPS
19	FDP.28/2017	Hearing	SB/NB
20	OS.257/2016	Arguments	MT/KTP

Date : 18.06.2020

Place : Gubbi

S.A 18/6/2020
(RADHA S.)

Prl. Civil Judge and JMFC.,
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18.06.2020

Cause list of court of Addl. Civil Judge and JMFC, Gubbi as per SOP dated 28.05.2020 of Hon'ble High court of Karnataka

Sl. No.	Case No.	Stage	Plaintiff / petitioner Advocate	Defendant/ respondent Advocate
1	O.S.104/14	Amendment and amended plaint	K.S.Rajkumar Aras	S.Ranganath
2	O.S.430/14	Amendment and amended plaint and objection	B.L.Chandrashekar	Rudresh.V
3	O.S.168/15	To hear on IA Nos.8 to 10	Raghavendra R	KNR
4	O.S.288/15	Additional issues	C.R.Balasubramanyam	S.Basavaraju, SG and PPK
5	O.S.180/17	Objections to IA No.5	K.S.Rajkumar Aras	K.M.Srinivas and BSK
6	O.S.204/18	Issues	K.C.Nagaraju	S.Ranganath
7	O.S.70/19	Issues	C.R.Balasubramanyam	K.G.Narayana
8	O.S.104/19	Objections to IA No.2	Prasannakumar	C.S.Arun
9	O.S.268/19	Steps	H.G.Shantharaju	H.L.Rajashekar
10	O.S.436/19	WS	C.R.Balasubramanyam	C.S.Arun
11	Ex.25/16	Objection	N.Sadashivaiah	K.S.Rajkumar Aras
12	Cmis.652/12	For balance	K.M.Srinivas	N.R.Chandrashekar
13	Cmis.716/14	For balance	K.M.Srinivas	N.R.Chandrashekar
14	Cmis.139/17	For balance	K.M.Srinivas	N.R.Chandrashekar
15	Cmis.484/15	For balance	T.S.Basavaraju	Rudresh.V
16	Cmis.52/19	For balance	T.S.Basavaraju	Rudresh.V
17	Cmis.630/15	For balance	B.S.Madhusudan	K.G.Narayana
18	Cmis.28/17	For balance	B.S.Madhusudan	K.G.Narayana
19	Cmis.10/19	For balance	B.S.Madhusudan	K.G.Narayana
20	Cmis.194/18	For balance	B.S.Madhusudan	M.D.Suresh

21	Cmis.286/19	For balance	B.S.Madhusudan	M.D.Suresh
22	Cmis.173/18	For balance	B.S.Madhusudan	N.R.Chandrashekar
23	Cmis.101/18	For balance	T.G.Mahesh	Nagaraju
24	Cmis.91/18	For balance	Nagaraju	N.V.Naveen kumar
25	Cmis.212/18	For balance	Rudresh V	K.T.Prakash
26	Cmis.239/18	For balance	B.S.Madhusudan	B.R.Shivayogi
27	Cmis.260/18	For balance	T.S.Basavaraju	K.R.Krishnamurthy
28	Cmis.44/19	For balance	K.R.Krishnamurthy	
29	Cmis.197/19	For balance	N.Nagaraju	N.V.Naveen kumar
30	Cmis.505/16	For balance	K.M.Srinivas	Rudresh.V
30	Cmis.100/19	Objection	K.G.Narayana	B.S.Madhusudan

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(Ganesh.N)
Addl. Civil Judge and J.M.F.C., Gubbi

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Senior Civil Judge and JMFC Gubbi. Case List on 18.06.2020

Sl.No.	Case No.	Stage	Advocates Name
1	OS 6/2011	Written Stt.of D.4	NB/CRB/AGS
2	OS 175/2019	Written Stt.	KMS/TM
3	MVC 1384/019	Written Stt.	KCN/BHP
4	OS 21/2020	Written Stt.	HDB/TER
5	OS 11/2017	Addl.Issues	CGP/CSA
6	OS 55/2019	Issues	NS/HDB
7	OS 123/2019	Issues	KRK/KCN/AR
8	RA 29/2018	Objections	MBK/BSK
9	MC 19/2019	Objections	MBK/BSK
10	RA 87/2019	Objections	CSA/CRB
11	RA 93/2019	Objections	Party in person/KMS
12	FDP 14/2019	Objections	SB/PPK/SG
13	RA 109/2019	Arguments	CSA/NS
14	Ex.6/2016	Steps	CBH
15	EX.68/2016	Steps	PMP
16	Ex.69/2016	Steps	DN
17	Ex.221/2017	Steps	DN
18	Ex.229/2017	Steps	KRK
19	Ex.397/2017	Steps	HLRS
20	Ex.399/2017	Steps	DN
21	Ex.403/2017	Steps	PRJ
22	Ex.62/2018	Steps	PRJ
23	Ex.63/2018	Steps	PRJ
24	Ex.64/2018	Steps	PRJ
25	Ex.65/2018	Steps	PRJ
26	Ex.66/2018	Steps	PRJ
27	Ex.67/2018	Steps	PRJ
28	Ex.69/2018	Steps	PRJ

29	Ex.72/2018	Steps	TGS
30	Ex.74/2018	Steps	NMC
31	Ex.87/2018	Steps	RV
32	Ex.140/2018	Steps	ASS
33	Ex.141/2018	Steps	LRP
34	Ex.147/2018	Steps	DMB
35	Ex.148/2018	Steps	DMB
36	Ex.259/2018	Steps	DML
37	Ex.260/2018	Steps	DML
38	Ex.3/2019	Steps	HLRS
39	Ex.13/2019	Steps	PMP
40	Ex.99/2019	Steps	KRK
41	RA.65/2019	Steps	CSA
42	Ex.47/2015	Steps	KRK
43	Ex.48/2015	Steps	KRK
44	EX 49/2015	Steps	KRK
45	Ex 51/2015	Steps	KRK
46	Ex 71/2017	Steps	HND
47	Ex 228/2017	Steps	DN
48	Ex 401/2017	Steps	DN
49	Ex 26/2018	Steps	TGM
50	Ex 2/2019	Steps	RSR
51	Ex 112/2019	Steps	KNK
52	Ex 113/2019	Steps	KNK
53	Ex 114/2019	Steps	KNK
54	Ex 115/2019	Steps	KNK
55	FDP 15/2019	Steps	PS
56	Ex 3/2020	Steps	HLS
57	Ex 4/2020	Steps	HLS
58	OS 41/2020	Steps	GPM
59	FDP 5/2018	Steps	SB

60	Ex 50/2019	Steps	KRK
61	MVC 520/2019	Steps	NMC
62	Mis.1/2020	Steps	Ramesh S
63	FDP 4/2020	Steps	CSA
64	OS 57/2019	Steps	Poornima S
65	RA 83/2019	Judgment	SR
66	OS 43/2020	Orders	KGN
67	CC 209/2020	Summons	APP
68	CC 787/2019	HBC	APP
69	CC 3/2020	HBC	APP

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